

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.**

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No.DSJ(HMR)EC/5-1/85/-

Dated:Hamirpur, the 23<sup>rd</sup> March, 2021.

**OFFICE ORDER**

Keeping in view the sudden rise in COVID-19 cases and to take preventive steps for the probable spread of COVID-19, it is notified for the information of the general public that the Presiding Officers of the following Courts will take up the cases fixed for service in the following manner:

Sr. No.	Name of the Court	Timing of cases taken up for service
1.	The Additional District and Sessions Judge, Hamirpur.	10:00 A.M.
2.	The Senior Civil Judge-cum-CJM, Hamirpur	11:00 A.M.
3.	The Civil Judge-cum-JMIC, Court No. III, Hamirpur	12:00 Noon


The public is requested to attend the cases listed for service before the respective Courts at the time mentioned above and to appear through their counsel where their presence is not required to ensure their safety. The party may get its mobile numbers updated in the court concerned to receive an intimation regarding the further date of hearing in its case. It is further notified that if any party/counsel desires to appear in his case through video conferencing, a request may be made to the court concerned in advance so that the arrangement may be made for the same.

(Rakesh Kainthla)  
District & Sessions Judge,  
Hamirpur, H.P.

Endst. No.DSJ(HMR)EC/5-1/85/-<sup>1739</sup> Dated: 23.03.2021.

Copy to:-

1. All the Judicial Officers posted at Hamirpur headquarters, for information.
2. The President, District Bar Association Hamirpur/Nadaun/Barsar, District Hamirpur, H.P.
3. ✓ System officer to upload the same on the website of the District Courts.
4. ✓ Notice Board of this Office.

  
District & Sessions Judge,  
Hamirpur, H.P.